

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1630
ANSWERED ON 28.12.2017

SINGLE WINDOW SYSTEM FOR IRRIGATION PROJECTS

1630. DR. BOORA NARSAIAH GOUD

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the current policy of the Government with regard to clearance of irrigation projects;
- (b) whether there is any proposal under consideration of the Government for a single window system for clearance of irrigation projects; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) The current procedure followed by Central Water Commission (CWC)/Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) for clearance of irrigation projects is as follows:

The Preliminary Report of an irrigation project is submitted by the State Govt./Project Authority to CWC for “In-principle consent” for preparation of Detailed Project Report (DPR).

After receiving “In-principle consent”, the DPR is prepared by the Project authority and is submitted to CWC for techno economical appraisal. Further, Statutory Clearances such as Environmental Clearance and Forest Clearance from Ministry of Environment, Forest and Climate Change (MoEF & CC), clearance from Ministry of Tribal Affairs (MoTA) etc. are also to be submitted by the Project Authority.

The “Advisory Committee of MoWR, RD & GR constituted for consideration of techno-economic viability of Major, Medium Irrigation, Flood Control and Multipurpose project” considers such proposals for techno economical clearance.

Subsequently investment clearance proposals are submitted by states which are considered for approval by the Committee of MoWR, RD & GR constituted for said purpose.
